

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

IB NO. (IB)-332 (ND)/2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
11.09.2017**

NAME OF THE COMPANY: M/s Lakshmi Steels Vs. M/s Hounslow Builders
Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|

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|-----------------|--|--|--|--|
| Present: | Mr. Anurag Sharma, Advocate for Operational Creditor Ms. Gunjan Mittal, Advocate for Operational Creditor | | | |
|-----------------|--|--|--|--|

ORDER

Affidavit of service is on record. Ld. Counsel for the petitioner submits that they did not find the Corporate Debtor's office running at the registered address available.

None is present on behalf of the Respondent. The tracking report is not complete. Let the report be awaited.

To come up on 15th September, 2017.

→ Sd →

(S. K. Mohapatra)
Member (T)

→ Sd →

(Ina Malhotra)
Member (J)